

repairs of damage caused and expressed regrets for the attack.

Firing by Pakistanis on Jammu Border

- *17. { Shri Hem Barua:
Shri D. C. Sharma:
Shri Ram Krishan Gupta:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistanis have resorted to intermittent firing on the 28th August, 1961 and on various subsequent occasions also on the Jammu-Sialkot border near village of Pindi Charkan and Deoli in Tehsil Ranbirsinghpura;

(b) if so, the action taken by Government to counter the attack of the Pakistanis; and

(c) whether any protest has been lodged with the U.N. Observers?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes, Sir.

(b) Our border police frustrated Pakistani attempts at encroachment on our territory.

(c) The matter was referred to U.N. Observers. Flag meetings attended by representatives from both sides and U.N. Observers have not been successful because of Pakistan intransigence.

Reorganisation of U.N. Secretariat

- *18. { Shri B. C. Mullick:
Shri Ram Krishan Gupta:
Shri Balraj Madhok:
Shri Harish Chandra Mathur:
Shri Damani:
Shri Vidya Charan Shukla:
Shri Sarju Pandey:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 303 on the 10th August, 1961 and state:

(a) whether the Government of India have since considered the report submitted by the Committee of Experts to examine and recommend measures to ensure the maximum eco-

nomy and efficiency in the U.N. Secretariat; and

(b) if so, what are the final conclusions and the decisions arrived at?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). The Report of the Committee of Experts broadly covers four issues: (i) Top Level of the Secretariat; (ii) Geographical Distribution of Staff; (iii) Economic and Social Activities; and (iv) Administrative and Budgetary Matters.

The Report is yet to be considered by the current Session of the General Assembly and the final views of the Government of India will need to take account of developments there. Broadly, however, the views of the Government of India on these issues are as under.

(i) *Top level of the Secretariat.*—The Government of India are in favour of a Secretariat which can function effectively and which also takes into account the different currents of opinion in the world.

(ii) *Geographical Distribution.*—The Government of India are generally in agreement with the recommendations made by the majority of the Members of the Committee, which suggest methods of ensuring equitable geographical distribution on the basis of population and contribution to the budget.

(iii) *Economic and Social Activities.*—The Government of India are in agreement in principle with the recommendation made by the majority of the Members of the Committee that there should be decentralisation of economic and social activities by transferring their activities and operation from U.N. headquarters to regional Economic Commissions. The question of the modalities of such transfer will, however, need further consideration.

(iv) *Administrative and Budgetary Matters.*—These relate to division of

the budget into two parts—administrative and operational,—language facilities, library services, etc. These questions will need detailed scrutiny and the forthcoming debate in the General Assembly will assist in formulation of concrete proposals.

Loans to Tea Estates

- *19. { Shri P. C. Borooah:
Shri Ajit Singh Sarhadi:
Shri Rameshwar Tantia:
Shrimati Ila Palchoudhuri:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether a scheme for the grant of long term loans to tea estates for replanting and replacement of old and worn out tea areas has been under the consideration of Government;

(b) if so, whether a decision in the matter has since been taken and the scheme introduced; and

(c) the terms of the loans extended under the scheme?

The Minister of Commerce (Shri Kanungo): (a) to (c). Government have decided to place a sum of Rs. 5 crores at the disposal of the Tea Board which will be treated as a "revolving fund" to enable the Board to grant long-term loans to tea estates for replanting, replacement and/or extension of old tea areas.

In pursuance of the above decision, the Tea Board have drawn up a detailed scheme, which is in the final stages of scrutiny. The Scheme will be put into operation very shortly. The broad terms and conditions of the loan will be as follows:—

- (i) the rate of loan by the Tea Board to individual estates will be limited to Rs. 3,000 per acre to plains gardens in four annual instalments and Rs. 4,000 per acre to gardens in hilly areas in five annual instalments;
- (ii) the loan will be repayable by the estates to the Board over

a period of 8 years, commencing after the expiry of 7 years from the disbursement of the first instalment;

(iii) the rate of interest for the loan will be 6½ per annum effective, i.e., inclusive of rebate for prompt payment;

(iv) the security should be primarily in the form of *pari-passu* charge obtained through appropriate arrangement with Banks now financing short-term loan, on the fixed assets of the gardens.

Aluminium Plant in Madhya Pradesh

- *20. { Shri Birendra Bahadur Singhji:
Shri Ram Krishan Gupta:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Hungarian Experts' Team has since visited Amarkantak region of Madhya Pradesh and given its recommendation about the possibility of the location of an Aluminium Plant there in the Public Sector; and

(b) if so, what are the details of the Team's findings?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Yes, Sir.

The Team's preliminary report is expected in about a month's time.

Rehabilitation of D.Ps. of Eastern Zone

*22. **Shrimati Renu Chakravartty:** Will the Minister of Rehabilitation be pleased to state:

(a) whether the assessment of the residuary work of the Eastern Zone rehabilitation of refugees has been finalised;

(b) what is the extent of economic problem arising in West Bengal due to camp families remaining there after closure of camps;